

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.412

IA/130/ND/2022, IA /67/ND/2022 IN CP/183/ND/2021

IN THE MATTER OF:

UNION OF INDIA Through (Serious Fraud Investigation Office)	...	Applicant
Versus		
SH. SUMAN CHADHA & Ors.	...	Respondent

Order under Section 241-242 of Companies Act, 2013.

Order delivered on 07.03.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	: Dr. Pankaj Garg, Sr. Adv.
For Respondent No.3	: Mr. Siddarth Jain, Adv.
For Respondent No.4	: Mr. Rinku Garg, Adv., Mr. Piyush Joshi, Adv. & Mr. Prashant Dahiya, Adv.
For Respondent No.7	: Mr. Umesh Singh, Adv. & Mr. Ankit, Adv.
For Respondent No.13	: Mr. Gaurav Verma, Adv. & Mr. Himanshu Kohli, Adv.
For RBI	: Ms. Nisha Sharma, Adv.
For SFIO	: Mr. Sagar Mehlawat for Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Vibhav Singh, Adv.

ORDER

The Ld. Counsel for the RBI is present and submitted that the response filed in compliance to order dated 12.11.2021 is not yet reflected on the e-portal of the Tribunal. Therefore, the Ld. Counsel for the RBI is directed to remove the objections, if any, and get the same uploaded on the e-portal of the Tribunal.

Ld. Counsel for Respondent No.7 is present and submitted that he has moved an application for deletion of the name from the array of the opposite party. The same is not reflected on the e-portal of the

Tribunal. Therefore, the Ld. Counsel for Respondent No.7 is directed to get the same uploaded on the e-portal of the Tribunal.

The Ld. Counsel for the Petitioner has agreed to serve a copy of the investigation report along with the petition to the Ld. Counsel for respondent No.6.

The Ld. Counsel for Respondents is directed to provide a Pen Drive to the Ld. Counsel for the Petitioner to enable them to provide the annexures relied upon by the Petitioner in the matter.

Let this matter be posted for hearing on **18.04.2023**.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)